

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No224  
CP(IB)/142(AHM)2021

**Order under Section 95 IBC**

**IN THE MATTER OF:**

Union Bank of india

.....Applicant

V/s

Navin Kumar Tayal  
(Corporate Guarantor)

.....Respondent

**Order delivered on ..04/05/2022**

**Coram:**

Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Vatsal Trivedi.  
For the Respondent : None.

**ORDER**

Learned counsel for the petitioner appeared. We direct him to serve notice to the Respondent(s).

The matter stands adjourned to 01.07.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**MADAN B GOSAVI  
MEMBER (JUDICIAL)**